

Review on the Working of and Annual Report of Bharat Aluminium Company Ltd. New Delhi for 1984-85

THE MINISTER OF STATE IN THE DEPARTMENT OF MINES (SHRIMATI RAM DULARI SINHA) : I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies, Abt, 1956 :—

1. Review by the Government on the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1984-85.
2. Annual Report of the Bharat Aluminium Company Limited, New Delhi, for the year 1984-85 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-1620/85]

11.55 hrs.

MESSAGE FROM RAJYA SABHA

[English]

Appropriation (No. 6) Bill, 1985

SECRETARY-GENERAL : Sir, I have to report the following message received from the Secretary-General of Rajya Sabha :

“In accordance with the provisions of sub-rule (6) of rule 186 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (No. 6) Bill, 1985, which was passed by the Lok Sabha at its sitting held on the 4th December, 1985, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill”.

BUSINESS OF THE HOUSE

[English]

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI GHULAM NABI AZAD) :

Sir, with your permission, I rise to announce that Government Business in this House during the week commencing 16th December, 1985 will consist of :

1. Consideration and Passing of :
 - (a) Central Excise Tariff Bill, 1985.
 - (b) Additional Duties of Excise (Textiles and Textile Articles) Amendment Bill, 1985.
 - (c) Additional Duties of Excise (Goods of Special Importance) Bill, 1985.
2. Consideration of any item of Government Business carried over from today's Order Paper.
3. Consideration and passing of the International Airports Authority (Amendment) Bill, 1985, as passed by Rajya Sabha.
4. Discussion on the 7th Five Year Plan.
5. Discussion on the Long Term Fiscal Policy.

SHRI C. JANGA REDDY : This is the circular issued by the Postal Department...

(Interruptions)

MR. DEPUTY-SPEAKER : Not allowed.

(Interruptions)**

SHRI ANIL BASU : I have written a letter Sir.

MR. DEPUTY-SPEAKER : I will see to it.

[Translation]

SHRI SHAMINDER SINGH (Faridkot) : Mr. Deputy-Speaker, Sir, I want to draw your attention to your